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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.2311/2004

New Delhi this the 27th September, 2004

**HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

**Mangha Singh,
S/o Late Rayala Singh,
R/o-E-13, Surya Vihar,
East Sadatpur, Delhi-94** ...Applicant.
(By Advocate: Shri Yogesh Sharma for Shri A.K.Trivedi)

Versus

1. **Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat, Delhi.**
2. **The Secretary,
Delhi Subordinates Service Selection Board,
UTCS Building, Institutional Area,
Vishwas Nagar, Shahdara, Delhi-110032.** ...Respondents.

ORDER (ORAL)

By Shri Justice V.S.Aggarwal:

Learned counsel for applicant submits that the applicant only represented on 10.9.2004. If the representation is not decided within the stipulated period, the applicant, at this stage, may be permitted to file an application to take recourse under law. Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

/kdr/